

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

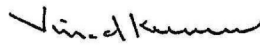
ORDER

In pursuance of High Court of Delhi, New Delhi Order No.26/G-I/Gaz.IA/DHC/2023 dated 24.05.2023 and as per the list furnished from Commercial Courts-01 & 02 (West) with regard to pending civil suits and applications related to commercial disputes of specified value, which have been instituted on or after 03.05.2018 [the date of commencement of the Commercial division and Commercial Appellate Division of High Courts (Amendment) Act, 2018] and to meet with the equal distribution of cases, the cases mentioned in column No.3, presently pending in the Courts mentioned in column No.2 are hereby withdrawn and assigned to the Courts mentioned in Column No.4, for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Sh. Dinesh Bhatt, DJ (Commercial Court)-01	CS (Comm.) Sl. No.51 to 60, 154 to 158, 171 to 180, 209 to 358, 640 to 649, 666 to 684, 711 to 724 = 218 cases OMP (Comm.) Sl. No.26 to 53 = 28 cases Execution Sl. No.178 to 277 = 100 cases	Sh. Dig Vinay Singh, DJ (Commercial Court)-03 Total Cases = 891
2	Ms. Hemani Malhotra, DJ (Commercial Court)-02	CS (Comm.) 43 to 58, 71 to 90, 101 to 110, 141 to 180, 190 to 199, 201 to 225, 231 to 247, 255 to 265, 271 to 320, 366 to 375, 426 to 466, 489 to 499, 507 to 513, 636 to 680, 695 to 717, 736 to 748, 793 to 803, 838 to 850 = 373 cases Execution Sl. No.1041 to 1060 = 20 cases Execution (Comm.) Sl. No.1091 to 1190 = 100 cases OMP (Comm.) Sl. No.1336 to 1345 = 10 cases OMP (I) (Comm.) Sl. No.1361 to 1402 = 42 cases	

Important Note :-

1. The transferor Court shall send the case files/ records/proceedings **immediately** to the transferee Court a day in advance and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
2. If there is any case connected/Execution/Counter Claim etc. with the above said cases apart from the cases transferred as stated above, the same shall also be sent to the transferee Court alongwith the main case(s).


(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

MP

No. 695/15834-15845 /Cases Transfer/Gaz./PDJ West/2023 Dated, Delhi the 22 / 2023

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Vinod Kumar

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)